

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:5083
ANSWERED ON:26.04.2002
VOLUNTARY RETIREMENT SCHEME
ANANTRAO GUDHE;N.T. SHANMUGAM

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the category-wise/post-wise number of officials of his Ministry as well as the Undertakings in his Ministry, who have sought voluntary retirement during each of the last two years;
- (b) the amount of compensation paid to these employees, PSUs-wise;
- (c) whether any public sector undertaking has also been wound up as a result thereof;
- (d) if so, the details thereof;
- (e) whether such retirements have in any way affected smooth functioning of his Ministry and the undertakings;
- (f) if so, to what extent;
- (g) whether the Government have sought additional allocation of Rs.200 crore from the Planning Commission to effect voluntary retirement scheme for public sector undertakings from next month; and
- (h) if so, the details thereof?

Answer

MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA)

(a) & (b): The information is being collected and will be laid on the Table of the House.

(c) No, Sir.

(d) Does not arise.

(e) No, Sir.

(f) Does not arise.

(g) & (h): The requirement of Rs.200 crore, as per details at Annexure, projected to the Planning Commission for meeting the expenditure towards the Ex-gratia component of Voluntary Retirement Scheme (VRS) for the employees of Public Sector Enterprises (PSEs) under the Department of Heavy Industry (DHI) has not been provided in the plan-side of the Budget 2002-03. The requirement of individual PSEs for Ex-gratia component of VRS will be met out of the Non-Plan Budget of the Department by reappropriation and/or by seeking additional fund by Supplementary Demands for Grants.

STATEMENT REFERRED TO IN REPLY TO PART (g) AND (h) OF THE LOK SABHA UNSTARRED QUESTION NO.5083 ANSWER ON 26.04.2002 ASKED BY SHRI N.T. SHANMUGAM AND SHRI ANANT GUDHE REGARDING VOLUNTARY RETIREMENT SCHEME.

REQUIREMENT OF EX-GRATIA AMOUNT FOR VRS

S.No. Name of PSEs Rupees in crore

1. Heavy Engineering Corporation Ltd. (HEC) 14.75

2. Bharat Pumps & compressors Ltd. (BPCL) 17.00

3. Triveni Structurals Ltd. (TSL)	10.00
4. Praga Tools Ltd. (PTL)	19.80
5. Cement Corporation of India Ltd. (CCI)	46.00
6. Hindustan Photo Films Ltd. (HPF)	13.30
7 Hindustan Salts Ltd. (HSL)	1.25
8. Burn Standard Co. Ltd. (BSCL)	52.00
9. Nepa Ltd. (NEPA)	3.60
10. Nagaland Pulp & Paper Co. Ltd. (NPPC)	3.88
11. Tyre Corporation of India Ltd. (TCIL)	4.74
12. Andrew Yule & Co. Ltd. (AYCL)	8.20

TOTAL 194.52+

(+ Rounded off to Rs.200 crore)